GOVERNMENT OF INDIA
PLANNING
LOK SABHA

UNSTARRED QUESTION NO:3736
ANSWERED ON:20.03.2013
MANDATORY REQUIREMENT OF AADHAAR
Bajirao Shri Patil Padamsinha

Will the Minister of PLANNING be pleased to state:

(a) whether the Government is aware that people are being forced to enroll for the UID Aadhaar scheme;

(b) if so, the details thereof and the reaction of the Government thereto;

(c) whether instances of blocking salary of civil employees/teachers on account of not having Aadhaar has come to the notice of the Government, especially from Maharashtra; and

(d) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS AND PLANNING (SHRI RAJEEV SHUKLA)

(a)&(b): The Unique Identification Authority of India(UIDAI) has been mandated to generate & issue unique identification numbers (Aadhaar) to all the residents of India. Enrolment for Aadhaar is voluntary & not mandatory. It is for the implementing authorities to decide whether Aadhaar is mandatory for receiving a service.

(c)&(d): In Maharashtra, teachers/students have been asked to complete Aadhaar Enrolments for availing benefits. The Government of Maharashtra has however assured all citizens that in any scheme, Aadhaar will not be made mandatory till 80% enrolments in that district are done.